

## SERICULTURE

\*1365. **Shri C. R. Narasimhan:** (a) Will the Minister of Commerce and Industry be pleased to state whether it is a fact that the experts whose services were obtained by the Central Silk Board have opined that the best quality cocoons and raw silk are produced in the Kashmir State due to its ideal climate and soil conditions for sericulture?

(b) If so, have the possibilities of the development of sericulture industry in the hilly tracts and villages of the sub-Himalayan regions, where the climatic, soil and rural conditions appear to be identical with conditions in the Kashmir State, been explored?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**  
(a) Yes, Sir.

(b) Yes, Sir. The Central Silk Board has already given financial assistance in the form of grants for this purpose to the States of Punjab, Uttar Pradesh and Himachal Pradesh.

## गंगानगर में जमीनों बांटना

\*१३६६ श्री पी० एल० बार्वाल : क्या पुनर्वासि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि श्री गंगानगर के सीनियर सेटलमेण्ट आफिसर ने १३०० हरिजन शरणार्थियों को दी गई जमीनें इस आधार पर वापिस लेली हैं कि उनकी भाषा और वंशभूषा राजस्थानी हैं;

(ख) क्या यह सच है कि माननीय मंत्री जी ने पहले कभी यह आवासन दिया था कि जिन हरिजन शरणार्थियों को जमीनें मिल चुकी हैं, अब उन से नहीं छुड़ायी जायेंगी; और

(ग) यदि हाँ, तो अब किस कारण से जमीनें वापिस ली जा रही हैं?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) and (c). No. Some irregular allotments of the type brought to light by the Ganganagar Land Enquiry Committee have been cancelled by the Senior Settlement Officer on the ground that the allottees were either non-displaced persons or landless displaced persons who were not cultivating the allotted land themselves.

(b) No such assurance has been given, but it is not the intention to cancel allotment of displaced persons including those belonging to the Scheduled Caste who are tilling the allotted land themselves.

## बिहार में सामूहिक विकास

\*१३६७. पंडित एस० सी० विश्व:

क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष १९५३-५४ के अन्त तक बिहार राज्य को सामूहिक विकास और फोर्ड फ़ाउण्डेशन योजना के अन्तर्गत कितने रुपये की सहायता दी जानी है और कितनी राशि दी जा चुकी है; और

(ख) सहायता में कितना विकास सम्बन्धी सामान किस किस परियोजना को दिया गया है?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) *Community Development Scheme*.—A sum of Rs. 15,08,700 has been paid for the period from 2-10-52 to 31-12-53.

*Ford Foundation*.—Rs. 8,28,680.

Expenditure is initially incurred from the State Revenues and debits are passed on to A.G.C.R. for adjustments. Information in regard to the amount actually adjusted is awaited from the Bihar Government.

(b) *Community Development Scheme*.—Statements giving the progress of development of and equipment given to the various projects/blocks are laid on the Table. [See Appendix VI, annexure No. 7.]